

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 221
06/73/ND/2019

IN THE MATTER OF:

Muneesh Bajaj ... **Applicant/Petitioner**

Versus

M/s. Divine Infracon Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 73

Order delivered on 29.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Kedar Goswami, Adv for Respondents no. 1,
4, 5, & 6

ORDER

Due to paucity of time, the matter is re-notified to 18.11.2022.



(T.S. SINGH)
COURT OFFICER